THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated Guwahati the 5th June, 2015

No.HC.VII-70/2015/ _2613_ /A. In exercise of the power conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest all the Munsiffs in Assam with the power of Judicial Magistrate, 1st Class, with immediate effect.

<div align="right">

By Order,
Sd/- H.K. Sarma
REGISTRAR GENERAL

</div>

Memo No. HC.VII-70/2015/ _2614 - 2625_ /A.

Dated 05.06.2015

Copy to :-

1. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
2. The District and Sessions Judge, _____ for information and necessary action. He is also requested to bring this Notification to the notice of all the Munsiffs working under him. Transfer/ distribution of criminal cases to Munsiff will depend on the pendency of the Civil Cases in the Court of the Munsiff.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
4. The Chief Judicial Magistrate,_____ for information and necessary action. He is requested to bring this Notification to the notice of all the Judicial Magistrates, 1st Class, under him. He is further requested to distribute the criminal cases to the Munsiffs depending upon the pendency of Civil cases at the station
5. The Joint Registrar (_____), Gauhati High Court, Guwahati
6. The Sub-Divisional Judicial Magistrate (M)_____. He is requested to distribute the criminal cases to the Munsiffs depending upon the pendency of Civil cases at the station
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Administrative Officer (J)_____Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.),Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

<div align="right">

REGISTRAR GENERAL

</div>